

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 525/98

Friday the 3rd day of April 1998

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

Gangadharan P.A.
S/o Aravindaksha Menon
Parayathu House
Udayathumvathil
Panangad P.O.
Pin 682 506.

...Applicant

(By advocate: Mr Cyriac Kurian)

Versus

The Sub Divisional Inspector (Postal)
Thrippunithura Sub Division
Thrippunithura.

...Respondent

(By advocate Mr KS Bahuleyan)

The application having been heard on 3.4.1998, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

Applicant who has applied for selection and appointment to the post of Extra Departmental Packer, Ambalamugal Post Office, apprehends that his candidature may not be considered by the respondent on the ground that his name has not been sponsored by the employment exchange. However, the applicant claims that he has registered his name with the employment exchange. The applicant has, therefore, filed this application for a direction to the respondent to consider the candidature of the applicant also in the ensuing selection for which the interview is scheduled to be held on 6.4.98.

2. When the application came up for hearing, learned counsel for the respondent has stated that in view of the ruling of the Supreme Court in Excise Supdt., Malkapatnam, Krishna Dist., A.P. Vs. KBN Viseswara Rao & others, reported

in 1996 (6) SCC 216, the respondent would consider the candidature of the applicant also in the selection along with other candidates sponsored by the employment exchange though his name has not been sponsored by the employment exchange.

3. In the light of what is stated by the counsel for the respondents and as agreed to by the counsel for the applicant, we dispose of the application with a direction to the respondent to consider the candidature of the applicant also in the selection for appointment to the post of Extra Departmental Packer, Ambalamugal Post Office, though his name has not been sponsored by the employment exchange.

No order as to costs.

Dated 3rd April 1998.


(S.K. GHOSAL)
ADMINISTRATIVE MEMBER


(A.V. HARIDASAN)
VICE CHAIRMAN

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